

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. Interlocutory Application(IBC)
(Liq.)/18/2024
in C.P. (IB)/768(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.06.2024**

NAME OF THE PARTIES:- **Prajakta Menezes Resolution**
 Professional of Three Leaf Foods
 Private Limited
 IN THE MATTER OF
 Encore Asset Reconstruction
 Company Private Limited
 V/s
 Three Leaf Foods Private Limited

**Section: Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) U/s 7 of Insolvency and Bankruptcy
Code, 2016**

ORDER

Interlocutory Application(IBC)(Liq.) 18 of 2024:- Counsel, Geeta Toraskar appeared
for the Applicant/RP through VC. List this matter on **23.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
HARSHADA

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)